

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2874
ANSWERED ON:14.03.2013
NAVRATNA STATUS TO PSUS
Lal Shri Kirodi

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the number of Public Sector Undertakings (PSUs) granted Navratna Status as on date;
- (b) the details of the criteria adopted to grant Navratna Status;
- (c) whether the Government proposes to grant Navratna Status to some other PSUs in the public sector;
- (d) if so, the details thereof;
- (e) whether the Government has received requests from PSUs to grant Navratna status; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a) : Presently, there are 14 Central Public Sector Enterprises (CPSEs) which have been granted Navratna status.
- (b) : As per the criteria laid down by the Government, Miniratna Category - I and Schedule `A` CPSEs, which have obtained `excellent` or `very good` rating under the Memorandum of Understanding system in three of the last five years, and have a composite score of 60 or above in the six selected performance parameters, namely, (i) net profit to net worth, (ii) manpower cost to total cost of production/services, (iii) profit before depreciation, interest and taxes to capital employed, (iv) profit before interest and taxes to turnover, (v) earning per share and (vi) inter sectoral performance, are eligible to be considered for grant of Navratna status.
- (c) and (d) : The proposals for grant of Navratna status to CPSEs are to be initiated by the concerned administrative Ministries and are considered in terms of laid down procedure.
- (e) and (f) : The proposals for grant of Navratna status to Engineers India Limited, Rashtriya Chemicals & Fertilizers Limited, NHPC Limited and Mazagaon Dock Limited have been received from their concerned administrative Ministries.